

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 102 /UHC/Admin.A/2017

Dated: March 17, 2017.

In exercise of the powers conferred by Rule 27(i) of the Uttarakhand Higher Judicial Service Rules, 2004 and all other powers enabling in this behalf, Hon'ble the Court is pleased to grant the selection grade of ₹ 57700-1230-58930-1380-67210-1540-70290 to Sri G.S. Dharmshaktu, District & Sessions Judge, Uttarkashi w.e.f. 20.11.2011.

By Order of the Court,

Sd/-

(Narendra Dutt)
Registrar General.

No. 1255 /UHC/XIII-g-14/Admin.A

Dated: March 17, 2017.

Copy forwarded for information and necessary action to: -

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary (Personnel), Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. Sri G.S. Dharmshaktu, District & Sessions Judge, Uttarkashi.
8. All the Registrars of the Court.
9. P.P.S. to Hon'ble the Chief Justice.
10. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification for kind perusal of Hon'ble Judges.
11. Senior Treasury Officer, Uttarkashi.
12. Deputy Registrar (Account), High Court of Uttarakhand, Nainital.
13. I/c N.I.C., High Court of Uttarakhand, Nainital.
14. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A